

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

142(ND)/2017

IN THE MATTER OF:

M/s Taraspan Solutions Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 66

Order delivered on 17.05.2018

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant : Mr. Abhijeet Das, Advocate

For the Respondent :

For the Income Tax :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 06.06.2018.

List on 06.06.2018.

— Sol —

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar
17.05.2018

— Sol —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)